

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:2882
ANSWERED ON:11.08.2003
FLOOD SHELTER HOMES
PRIYA RANJAN DASMUNSI

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Government are aware that flood shelter homes are being constructed in an improper manner which cannot accommodate people in crisis;
- (b) if so, whether the Government propose to consider a common policy between the Union and the State Governments about plan and design of construction of flood shelter homes which could be utilised in the non-flood season for other social activities; and
- (c) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI BJOYA CHAKRAVARTY)

(a) to (c) In the wake of natural disasters it is primarily the responsibility of the States to provide relief to the affected people. The Government of India supplements the efforts of the State Governments by providing logistic and financial support, if the States are not in a position to deal with it from the resources available with them. As regards flood shelter homes the Government of India, in December 2002, had recommended to the State Governments that sites and designs of primary school buildings in flood prone areas may be selected so that they can serve as shelters in times of floods.